

Government of India
Ministry of Law and Justice
Department of Justice
(JR Section)

Statement of Expenditure of Plan Schemes of Department of Justice for the year 2017-18

Name of the Plan Scheme / Sub-Scheme	BE 2017-18	Expenditure Limit of First Quarter	Expenditure Limit of Second Quarter	Total Limit of first two quarters.	Expenditure up to -27.11.2017	Percentage of Expenditure	(Rs. in Crore)
							Balance Amount Available as on 27.11.2017
Development of Infrastructure Facilities for Judiciary for States other than North Eastern States*	478.28				417.90	87.38%	60.38
Development of Infrastructure Facilities for Judiciary for UT with Legislature	75.00						75.00
Development of Infrastructure Facilities for Judiciary for UT without Legislature	5.00						5.00
Development of Infrastructure Facilities for Judiciary for North Eastern Region States	62.92				60.00	95.36%	2.92
Assistance to States for establishing and operating Gram Nyayalayas	8.00				4.54	56.75%	3.46
Total (A) - Centrally Sponsored Scheme for Development of Infrastructure for Subordinate Judiciary including Gram Nyayalayas	629.20	195.00	195.00	390.00	482.44	76.68%	146.76
E-Court Phase-II (Integrated Mission Mode Project)*	367.19				340.79	92.81%	26.40
E-Court Phase-II (Integrated Mission Mode Project) Provision for North Eastern States	43.25				2.84	6.56%	40.41
E-Court Phase - II (Integrated Mission Mode Project) (Salary Head and Professional Services Head) (Administration Division)	5.56				0.84	15.07%	4.72
Total (B) - E-Court Phase - II including Provision of North Eastern States	416.00	104.00	104.00	208.00	344.46	82.80%	71.54
Scheme of Action Research and Studies on Judicial Reforms	2.00	0.45	0.60	1.05	0.28	14.12%	1.72
Scheme of Access to Justice - Government of India (NEJK)	7.50	2.50	2.50	5.00	0.51	6.80%	6.99
Total (C) - Action Research and Studies on Judicial Reforms	9.50	2.95	3.10	6.05	0.79	8.34%	8.71
(D) Strengthening of Access to Justice in India (SAJI) (EAP) (Phase-II) (Externally Aided Project)	Professional Services	6.00			3.97	66.17%	2.03
	Other Charges	1.00			0.00	0.28%	1.00
(D) Sub Total (SAJI)	7.00	2.24	2.88	5.12	3.97	56.75%	3.03
Total of all Plan Scheme of Department of Justice (A+B+C+D)	1061.70	304.19	304.98	609.17	831.67	78.33%	230.03